

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 157 of 2020

IN THE MATTER OF:

Manoj Kumar Agarwal

...Appellant.

Versus

Mohani Tea Leaves Pvt. Ltd. & Ors.

...Respondents.

Present:

For Appellant: Mr. Neeraj Kumar Gupta, Advocate.

**For Respondent: Ms. Palavi Tayal and Mr. Saurav Jain,
Advocates for R-2.**

**Mr. CS Rahul Parasrampuriah and
CA Rohit Parasrampuriah, For R-7.**

ORDER
(Virtual Mode)

24.02.2021 Service on some of the Respondents is not yet complete. Appellant to get the service completed. Respondents who have appeared, should file Reply-Affidavits within two weeks.

The Application to bring Legal Heirs on record which the Appellant wanted to file (See order dated 17.12.2020) has yet not been filed.

List the Appeal 'For Admission (After Notice)' Hearing **on 14th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md.